

IN THE COURT OF ACMM -EAST KKD DELHI

**FIR No. 125/2020
PS Preet Vihar
State Vs Unknown**

06.07.2020

Through Video conferencing

Application for releasing vehicle no. DL-1LP-2178 (Mahindra Light Good Vehicle) on superdari.

Present: Ld. APP for the State through VC.

Sh. Jogesh Gupta, Id. Counsel for the applicant.

There is no vakalatnama filed along with the application.

Ld. Counsel seeks time to file the vakalatnama. It be filed on the E-mail ID of the Court.

Put up for arguments on the application on 07.07.2020.

**(DINESH KUMAR)
ACMM (EAST)/KKD/06.07.2020**